

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT BILASPUR

Contempt Petition No. 47 of 2006  
in O.A. No. 146 of 2005

Bilaspur, this the 1st day of September, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Mr. A.K. Gaur, Judicial Member

Surjit Singh Bhatia,  
9/4, Gobind Nagar,  
Opposite to L.G. Godown,  
Raipur (CG).

... Petitioner

(Applicant in person)

V e r s u s

1. Secretary to the Govt. of India,  
Ministry of Water Resources,  
Shram Shakti Bhawan,  
New Delhi, 110001.

2. The Secretary,  
Ministry of Water Resources,  
Sewa, Bhawan, R.K. Puram,  
New Delhi 11061.

3. The Controller of Accounts,  
Ministry of Water Resources,  
E-Block, Shakti Bhawan,  
New Delhi, 110001.

4. The Superintending Engineer,  
Planning Circle,  
NH-IV Faridabad (Haryana),  
Pin 121001.

... Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member -

By means of this contempt petition the petitioner has alleged that the respondents have wilfully disobeyed the orders and direction passed by this Tribunal in O.A. No. 146 of 2005 dated 9th March, 2006.

2. We have carefully seen the record of the case and we are of the considered opinion that the order and direction of this Tribunal has fully been complied with by the respondents by passing the order in pursuance thereof. Although the time stipulated for compliance of the order was three months but the respondents have passed the order after four months. It is settled principle of law that in a civil contempt when the direction given by the Tribunal is complied with, the grievance

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of the petitioner would disappear, even though the order and direction of the Tribunal has been complied with some delay.

3. In view of the above, no case of wilful disobedience is made out and the contempt petition is dismissed.

*A.K. Gaur*  
(A.K. Gaur)  
Judicial Member

*Gowar*  
(Dr. G.C. Srivastava)  
Vice Chairman

"SA"

पृष्ठांकल सं ओ/व्हा..... जबलपुर, दि.....  
परिलिपि अले दिनतः—  
(1) गविन, न्यायालय गाड उद्योगिकाल, जबलपुर  
(2) आदेशद श्री/मीमांसी/लु..... के काउंसल  
(3) प्रसाद, श्री/मीमांसी/यु..... के काउंसल  
(4) चंद्रपाल, नं.पा. जबलपुर न्यायपीठ  
सूचना पुन आवश्यक कार्रवाई हेतु

*S.P. Bhattacharya*  
Rajpur

*Gowar*  
11.9.06

ISSUED  
on 11.9.06  
*A.K.*